

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 241 OF 2016 &
IA NO. 361 OF 2016**

Dated : 14th January, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of :

**Adani Power Maharashtra Ltd.
Vs.**

...Appellant(s)

Maharashtra Electricity Regulatory Commission &Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Ms. Poonam Verma
Ms. Abiha Zaidi
Mr. Tarul Sharma

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishn for R-1

Ms. Deepa Chawan
Mr. Kiran Gandhi
Ms. Ramni Taneja for R-2

Mr. M.G. Ramachandran
Mr. Ranjitha Ramachandran
Ms. Anushree Bardhan for R-3

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **22-01-2019.**

**(S.D. Dubey)
Technical Member**

tpd/js

**(Justice Manjula Chellur)
Chairperson**